				<u>(Please click h</u>	nere for previous Lis	ts of Creditors)				
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexur
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	913205801	1	913205801	93.38	0	0	0	<u>Annexure 3</u>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	<u>Annexure 5</u>
6	Operational creditors (Employees)	0	0	0	0	0.00	0	0	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	7	56472884	7	18061399	1.85	0	0	38411485	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	12	43698730	12	4182269	0.43	0	0	39516461	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	83500000	1	42500000	4.35	0	0	41000000	<u>Annexure 9</u>
Total		21	1096877415	21	977949469	100.00	0	0	118927946	

Name of the Corporate Debtor: GARIB NAWAZ HOTELS PRIVATE LIMITED; Date of Commencement of CIRP: 09-02-2024; List of Creditors as on: 11-05-2024; Name of IP: Mr. Jalesh Kumar Grover; Process Number: 1; Last 5 digitof registration number: 10390